

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 704/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAJA BHAIYA @ KANHIYA LAL PANDA

Respondent(s)

IA No. 37830/2019 - EXEMPTION FROM FILING O.T.)

Date : 06-08-2019 These matters were called on for hearing today.

For Appellant(s)

Ms. Mayuri Shukla, Adv.
Mr. Adarsh Upadhyay, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent. Ld. Advocate, Mr. Jugul Kishor Gupta, appearing on behalf of Mr. Ranjan Nikhil Dharidhar, Advocate-on-record appears for the sole respondent. He seeks time to file vakalatnama and counter affidavit. Vakalatnama be filed within one week. Counter affidavit, if any, may be filed within four weeks.

Await original record from the High Court and Trial Court.
Reminder be issued.

List again on 3.12.2019.

ANIL LAXMAN PANSARE
Registrar